

**Book on Heart Diseases**

493. SHRI P.C. CHACKO: Will the Prime Minister be pleased to state:

(a) whether a book in Hindi on heart diseases, their prevention and cure written by doctors of Safdarjung Hospital has been released at New Delhi in February, 1995;

(b) if so, the details thereof;

(c) whether the utility of this book has been assessed by the Government;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government propose to supply this book free of cost to the people; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (Dr. C. Silvera): (a) There is no official information about the release of the book.

(b) to (f): Do not arise.

[Translation]

**Priority in Defence Services among Youth**

494. SHRI ARVIND TRIVEDI:  
SHRI JANARDAN MISRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it has come to the notice of the Government that defence services are losing priority among the youths; and

(b) if so, the steps taken or proposed to be taken by the Government to ascertain the reasons therefor and to motivate youths to joint defence services?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) and (b): No scientific study has so far been made by Government on employment preferences of the youth. A very large number of youth continue to appear for selection in the Armed Forces. The pay and allowances of the Armed Forces Personnel are at par with those of Civil Employees of Central Government of equivalent status. In addition, the Armed Forces Personnel are given a number of other perquisites and facilities not admissible to civilian employees. Review of terms and conditions of Defence Services is an on-going process and such revisions as are considered desirable and feasible are made from time to time.

**Ex-Gratia Payment**

495. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of applications regarding ex-gratia payment for treatment on compassionate grounds pending with the Ministry as on February 28, 1995;

(b) the number of such applications cleared during each of the last three years;

(c) whether the Government propose to enhance the ex-gratia payment;

(d) if so, the details thereof; and

(e) the steps taken for early clearance of pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Out of the applications received upto 28th February, 1995 for financial assistance, 1089 applications are pending.

(b) The number of applications cleared during the year 1992-93, 1993-94 & 1994-95 are 304, 133 and 257 respectively.

(c) and (d): The maximum ceiling of grant under the scheme has been raised from Rs. 10,000/- to 20,000/- in each case with effect from May, 1993 keeping in view of the rise in the cost of medicines/surgery etc. There is no proposal to further enhance the quantum of ex-gratia payment to patients.

(e) The concerned parties i.e. hospital authorities and patients have been requested to furnish the information immediately for finalising the cases.

[English]

**PSUs in Sikkim**

496. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether some Public Sector Undertakings have been sent up in Sikkim sine merger of Sikkim with India;

(b) if so, the names of such undertakings, district-wise with investment made in each;

(c) if not, the reasons therefore;

(d) whether these undertakings are making profits since their establishment;

(e) if so, the details thereof undertaking-wise and number of employees working in each?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) There is no Central Public Sector Undertaking in the State of Sikkim

(b) (d) and (e): Does not arise.

(c) However, an investment of Rs.57.14 crores has been made as on 31-3-93 in terms of gross block in some of the projects of PSUs in the State of Sikkim. Setting up of Central Public Sector Undertaking is decided keeping in